

F. No. J-18/26/2022-Judicial (Part-1)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated the 24th June, 2022

ORDER

The President is pleased to accept the resignations of the four panel counsel figuring in the table below under column-II with effect from the dates mentioned against each under column-V. Consequently, their names occurring in various orders of this Department, as mentioned under column-IV, stand deleted:

Sl. No.	Name of Advocate	Name of Court & Category of Panel	Detail of the order of empanelment	Resignation accepted w.e.f.
I	II	III	IV	V
1.	D. M. Balakrishnan	Central Govt. Counsel for High Court of Madras, Madurai Bench	J-11017/11/2020-Judicial dated 21.01.2021	30.01.2022
2.	Paranjay Chopra	Government Pleader for High Court of Delhi	J-11017/3/2022-Judicial dated 21.02.2022	Date of this order
3.	Vijay Singh Yadav	Central Govt. Counsel for High Court of Rajasthan, Jaipur Bench	36(19)/2015-Judl. dated 23.09.2015 read with J-11017/1/2017-Judicial (Part-4) dated 01.08.2018	Date of this order
4.	Shivananda D. S.	Central Govt. Counsel for High Court of Karnataka (PB) at Bengaluru	J-11017/3/2021-Judicial dated 14.06.2021	Date of this order


2. Hindi version of this order will follow.



(R. K. Srivastava)
Joint Secretary & Legal Adviser

Copy for information to:

1. PS to MLJ/ PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/PS to all Addl. Secretary/Joint Secretary of Department of Legal Affairs.
2. The Incharge, Branch Secretariat at Chennai and at Bengaluru.
3. Shri Rajdeepak Rastogi, Additional Solicitor General of India, High Court of Rajasthan.
4. The Incharge, Litigation (High Court) Section, High Court of Delhi, New Delhi.
5. All the four Advocates figuring in the table above.
6. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link "List of empanelled Advocates".
7. Hindi Section, Department of Legal Affairs, for translation of this order.
8. Office/spare copies.



(D. Srinivas)
Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in